

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.364 of 2019**

**IN THE MATTER OF:**

**Virag Enterprise**

**...Appellant**

**Versus**

**Ramchandra D. Chaudhary, RP of  
Rainbow Papers Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant:           Shri Anirudha Deshmukh, Advocate**

**For Respondents:       Shri David Rao and Shri M.S. Vishnu Shankar,  
Advocates**

**With**

**Company Appeal (AT) (Ins) No.404 of 2019**

**IN THE MATTER OF:**

**State Tax Officer (I)**

**...Appellant**

**Versus**

**Rainbow Papers Limited**

**...Respondent**

**Present:**

**For Respondents:       Shri David Rao and Shri M.S. Vishnu Shankar,  
Advocates**

**ORDER**

**06.08.2019** Post these Appeals along with Company Appeal (AT) (Ins) No.354 of 2019 on 3<sup>rd</sup> September, 2019 'for admission (after Notice)'.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*/rs/sk*